

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).13322/2021

(Arising out of impugned final judgment and order dated 14-07-2021 in SA No.296/2020 passed by the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow)

ASHUTOSH KUMAR UPADHYAY & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.107418/2021-EXEMPTION FROM FILING O.T. and IA No.107417/2021-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 31-08-2021 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Ms. Sonia Mathur, Sr.Adv.(Mentioned by)
Mr. Purushottam Sharma Tripathi, AOR

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

The Court is convened through Video Conferencing.

Not to be deleted from the date already notified i.e.
03.09.2021.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(R.S. NARAYANAN)
COURT MASTER (NSH)